

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2552  
ANSWERED ON:25.07.2014  
IDENTIFICATION OF IT DEFAULTERS  
Thota Shri Narasimham;Venugopal Dr. Ponnusamy

**Will the Minister of FINANCE be pleased to state:**

- (a) whether income-tax department has identified large number of potential defaulters;
- (b) if so, the details thereof and the action taken or proposed to be taken in the matter;
- (c) whether huge amount of taxes are pending against Government owned insurance companies; and
- (d) if so, the details thereof and the steps taken or proposed to be taken to recover the amount, company-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRIMATI NIRMALA SITHARAMAN)

(a) Yes Madam.

(b) Information about high value financial transactions available with the Income-tax Department was analysed to identify the number of Permanent Account Number (PAN) holders who have undertaken these transactions but have not filed return in the relevant Assessment Year. In this regard, the following action has been taken:-

(i) Such information has been made available to the concerned PAN holder(s) on the 'Compliance Module' on the e-filing portal of the Income-tax Department. The PAN holder will be able to submit the response electronically and keep a printout of the submitted response for record purposes.

(ii) Bulk letters were also sent to high priority cases communicating the information summary and seeking to know the submission details of income tax return.

(iii) As part of taxpayer education and awareness, advertisements were released in the print media advising the PAN holders to log on to e-filing portal and submit the requisite details.

(c) and (d) Data of outstanding tax dues, pending collection/recovery is not maintained centrally in all the cases. However, cases where outstanding demand exceeds Rs. 10 crore is monitored by the Central Board of Direct Taxes. The details of outstanding dues exceeding Rs. 10 crore pending collection/recovery, as on 30.06.2014, of Government owned insurance companies has been annexed. Raising of demand and collection and recovery of outstanding dues is a continuous process.